

**GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.6353  
TO BE ANSWERED ON 12.04.2017**

**UN CONVENTIONS AND PROTOCOLS**

**6353. SHRI KESINENI NANI:**

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether there are any United Nations Conventions or Protocols that India has not signed/ratified yet and if so, the details thereof;**
- (b) whether the Government plans to sign or ratify these conventions and protocols and if so, the timeline for the same and if not, the reasons therefor;**
- (c) whether there are any such conventions and protocols already signed and/or ratified by India that require legislation in line with the former and if so, the details thereof;**
- (d) whether there is any pending legislation of the above mentioned type and if so, the details thereof; and**
- (e) whether the Government plans to bring forth such legislation, if so, the details thereof and if not the reasons therefor?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[GEN. (DR) V. K. SINGH (RETD)]**

- (a) India has not signed or signed but not ratified more than 200 Conventions, Protocols and Agreements adopted under the auspices of the United Nations, the list of which is enclosed herewith as Annexure.**
- (b) Different Ministries/Departments of the Government of India are administratively in charge of the various United Nations Conventions, Protocols and Agreements depending on their subject matter. It is for the Administrative Ministry/Department to plan to sign or ratify the Convention, Protocol and Agreement on their respective subject matter.**
- (c) to (e) Various Ministries of the Government of India are responsible for the implementation of the United Nations Conventions, Protocols and Agreements as per their subject matter. They formulate necessary legislations as required for the implementation of such UN instruments. The details from various Ministries and Departments are being compiled and will be tabled appropriately.**

**\*\*\*\*\***

**List of United Nations Conventions Protocols & Agreements India has not Signed, or  
Signed but not Ratified**

<b>Sl No.</b>	<b>Name of the Convention</b>	<b>Status of Signature</b>	<b>Status of Ratification</b>
1	Convention on Consent to Marriage, Minimum Age for Marriage and Registration of Marriages. New York, 10 December 1962	Not Signed	
2	Convention on the International Right of Correction. New York, 31 March 1953	Not Signed	
3	International Convention Against the Recruitment, Use, Financing and Training of Mercenaries. New York, 4 December 1989	Not Signed	
4	Convention on the Safety of United Nations and Associated Personnel. New York, 9 December 1994	Not Signed	
5	Optional Protocol to the Convention on the Safety of United Nations and Associated Personnel. New York, 8 December 2005	Not Signed	
6	Rome Statute of the International Criminal Court. Rome, 17 July 1998	Not Signed	
7	Amendment to article 8 of the Rome Statute of the International Criminal Court. Kampala, 10 June 2010	Not Signed	
8	Amendments on the crime of aggression to the Rome Statute of the International Criminal Court. Kampala, 11 June 2010	Not Signed	
9	Amendment to article 124 of the Rome Statute of the International Criminal Court. The Hague, 26 November 2015	Not Signed	
10	Agreement on the Privileges and Immunities of the International Criminal Court. New York, 9 September 2002	Not Signed	
11	International Agreement on Olive Oil, 1956. Geneva, 17 October 1955, and New York, 15 November 1955	Not Signed	
12	Protocol amending the International Agreement on Olive Oil, 1956. Geneva, 31 March 1958 and 3 April 1958	Not Signed	
13	International Agreement on Olive Oil, 1956, as amended by the Protocol of 3 April 1958*. Geneva, 3 April 1958	Not Signed	
14	International Coffee Agreement, 1962*. New York, 28 September 1962	Not Signed	
15	International Coffee Agreement, 1968*. New York, 18 March 1968 and 31 March 1968	Not Signed	
16	Extension with modifications of the International Coffee Agreement, 1968, approved by the International Coffee Council in resolution No. 264 of 14 April 1973*. 14 April 1973	Not Signed	
17	International Coffee Agreement, 1968, as extended with modifications by the International Coffee Council in Resolution No. 264 of 14 April 1973*. 14 April 1973	Not Signed	
18	Protocol for the continuation in force of the International Coffee Agreement, 1968, as extended*. London, 26 September 1974	Not Signed	
19	International Coffee Agreement, 1968, as extended by the Protocol of 26 September 1974*. 26 September 1975	Not Signed	
20	International Sugar Agreement, 1973*. Geneva, 13 October 1973	Not Signed	
21	Extension of the International Sugar Agreement, 1973*. Geneva, 30 September 1975	Not Signed	
22	International Sugar Agreement, 1973*. Geneva, 30 September 1975	Not Signed	

23	Second extension of the International Sugar Agreement, 1973, as extended*. Geneva, 18 June 1976	Not Signed	
24	International Sugar Agreement, 1973*. Geneva, 18 June 1976	Not Signed	
25	Third extension of the International Sugar Agreement, 1973, as further extended*. Geneva, 31 August 1977	Not Signed	
26	Agreement establishing the Southeast Asia Tin Research and Development Centre. Bangkok, 28 April 1977	Not Signed	
27	Agreement establishing the International Tropical Timber Bureau*. Geneva, 9 November 1977	Not Signed	
28	Terms of Reference of the International Nickel Study Group*. Geneva, 2 May 1986	Not Signed	
29	International Agreement on olive oil and table olives, 1986*. Geneva, 1 July 1986	Not Signed	
30	Protocol of 1993 extending the International Agreement on Olive Oil and Table Olives, 1986*. Geneva, 10 March 1993	Not Signed	
31	International Agreement on Olive Oil and Table Olives, 1986, as amended and extended, 1993*. Geneva, 1 July 1986	Not Signed	
32	Terms of Reference of the International Tin Study Group. New York, 7 April 1989	Not Signed	
33	International Cocoa Agreement, 2001. Geneva, 2 March 2001	Not Signed	
34	International Cocoa Agreement, 2010. Geneva, 25 June 2010	Not Signed	
35	Food Assistance Convention. London, 25 April 2012	Not Signed	
36	International Agreement on Olive Oil and Table Olives, 2015. Geneva, 9 October 2015	Not Signed	
37	Convention on the Recovery Abroad of Maintenance. New York, 20 June 1956	Not Signed	
38	Convention on the Territorial Sea and the Contiguous Zone. Geneva, 29 April 1958	Not Signed	
39	Convention on the High Seas. Geneva, 29 April 1958	Not Signed	
40	Convention on Fishing and Conservation of the Living Resources of the High Seas. Geneva, 29 April 1958	Not Signed	
41	Convention on the Continental Shelf. Geneva, 29 April 1958	Not Signed	
42	Optional Protocol of Signature concerning the Compulsory Settlement of Disputes. Geneva, 29 April 1958	Not Signed	
43	Additional Protocol to the Multilateral Convention for the Avoidance of Double Taxation of Copyright Royalties. Madrid, 13 December 1979	Not Signed	
44	Agreement on Succession Issues. Vienna, 29 June 2001	Not Signed	
45	Declarations of Acceptance of the Obligations contained in the Charter of the United Nations - Admission of States to Membership in the United Nations in accordance with Article 4 of the Charter. San Francisco, 24 October 1945	Not Signed	
46	Statute of the International Court of Justice (deposited in the archives of the Government of the United States of America). San Francisco, 24 October 1945	Not Signed	
47	Revised General Act for the Pacific Settlement of International Disputes. New York, 28 April 1949	Not Signed	
48	Second revised text of Annex II - Food and Agriculture Organization of the United Nations (FAO) - to the Convention on the Privileges and Immunities of the Specialized Agencies. Rome, 8 December 1965	Not Signed	
49	Third revised text of Annex VII - World Health Organization (WHO) - to the Convention on the Privileges and Immunities of the Specialized Agencies. Minneapolis, 17 July 1958	Not Signed	

50	Annex XII - International Maritime Organization (IMO) - to the Convention on the Privileges and Immunities of the Specialized Agencies. London, 16 January 1959	Not Signed	
51	Revised text of Annex XII - International Maritime Organization (IMO) - to the Convention on the Privileges and Immunities of the Specialized Agencies. London, 16 May 1968	Not Signed	
52	Second Revised text of Annex XII - International Maritime Organization (IMO) - to the Convention on the Privileges and Immunities of the Specialized Agencies. London, 22 November 2001	Not Signed	
53	Annex XIV - International Development Association (IDA) - to the Convention on the Privileges and Immunities of the Specialized Agencies. Washington, 13 February 1962	Not Signed	
54	Annex XV - World Intellectual Property Organization (WIPO) - to the Convention on the Privileges and Immunities of the Specialized Agencies. Geneva, 4 October 1977	Not Signed	
55	Annex XVI - International Fund for Agricultural Development (IFAD) - to the Convention on the Privileges and Immunities of the Specialized Agencies. Rome, 16 December 1977	Not Signed	
56	Annex XVII - United Nations Industrial Development Organization (UNIDO) - to the Convention on the Privileges and Immunities of the Specialized Agencies. Vienna, 3 July 1987	Not Signed	
57	Annex XVIII - World Tourism Organization (WTO) - to the Convention on the Privileges and Immunities of the Specialized Agencies. Jeju, 30 July 2008	Not Signed	
58	Convention on special missions. New York, 8 December 1969	Not Signed	
59	Optional Protocol to the Convention on Special Missions concerning the compulsory settlement of disputes. New York, 8 December 1969	Not Signed	
60	Vienna Convention on the Representation of States in their Relations with International Organizations of a Universal Character. Vienna, 14 March 1975	Not Signed	
61	Vienna Convention on Succession of States in Respect of State Property, Archives and Debts. Vienna, 8 April 1983	Not Signed	
62	Amendment to article 8 of the International Convention on the Elimination of All Forms of Racial Discrimination. New York, 15 January 1992	Not Signed	
63	Optional Protocol to the International Covenant on Economic, Social and Cultural Rights. New York, 10 December 2008	Not Signed	
64	Optional Protocol to the International Covenant on Civil and Political Rights. New York, 16 December 1966	Not Signed	
65	Amendment to article 20, paragraph 1 of the Convention on the Elimination of All Forms of Discrimination against Women. New York, 22 December 1995	Not Signed	
66	Optional Protocol to the Convention on the Elimination of All Forms of Discrimination against Women. New York, 6 October 1999	Not Signed	
67	Amendments to articles 17 (7) and 18 (5) of the Convention against Torture and Other Cruel, Inhuman or Degrading Treatment or Punishment. New York, 8 September 1992	Not Signed	
68	Optional Protocol to the Convention against Torture and Other Cruel, Inhuman or Degrading Treatment or Punishment. New York, 18 December 2002	Not Signed	
69	Amendment to article 43 (2) of the Convention on the Rights of the Child. New York, 12 December 1995	Not Signed	

70	Optional Protocol to the Convention on the Rights of the Child on a communications procedure. New York, 19 December 2011	Not Signed	
71	Second Optional Protocol to the International Covenant on Civil and Political Rights, aiming at the abolition of the death penalty. New York, 15 December 1989	Not Signed	
72	International Convention on the Protection of the Rights of All Migrant Workers and Members of their Families. New York, 18 December 1990	Not Signed	
73	Agreement establishing the Fund for the Development of the Indigenous Peoples of Latin America and the Caribbean. Madrid, 24 July 1992	Not Signed	
74	Optional Protocol to the Convention on the Rights of Persons with Disabilities. New York, 13 December 2006	Not Signed	
75	Constitution of the International Refugee Organization. New York, 15 December 1946	Not Signed	
76	Convention relating to the Status of Refugees. Geneva, 28 July 1951	Not Signed	
77	Convention relating to the Status of Stateless Persons. New York, 28 September 1954	Not Signed	
78	Convention on the Reduction of Statelessness. New York, 30 August 1961	Not Signed	
79	Protocol relating to the Status of Refugees. New York, 31 January 1967	Not Signed	
80	International Opium Convention. The Hague, 23 January 1912	Not Signed	
81	International Convention for the Suppression of the Traffic in Women of Full Age, concluded at Geneva on 11 October 1933, as amended by the Protocol signed at Lake Success, New York, on 12 November 1947. Lake Success, 12 November 1947	Not Signed	
82	International Convention for the Suppression of the Traffic in Women of Full Age. Geneva, 11 October 1933	Not Signed	
83	International Agreement for the suppression of the "White Slave Traffic". Paris, 18 May 1904	Not Signed	
84	International Convention for the Suppression of the White Slave Traffic. Paris, 4 May 1910	Not Signed	
85	International Convention for the Suppression of the Circulation of and Traffic in Obscene Publications. Geneva, 12 September 1923	Not Signed	
86	Agreement for the Repression of Obscene Publications. Paris, 4 May 1910	Not Signed	
87	Amendments to articles 34 and 55 of the Constitution of the World Health Organization. Geneva, 22 May 1973	Not Signed	
88	Protocol to Eliminate Illicit Trade in Tobacco Products. Seoul, 12 November 2012	Not Signed	
89	General Agreement on Tariffs and Trade. Geneva, 30 October 1947	Not Signed	
90	Havana Charter for an International Trade Organization. Havana, 24 March 1948	Not Signed	
91	Agreement on most-favoured-nation treatment for areas of Western Germany under military occupation. Geneva, 14 September 1948	Not Signed	
92	Memorandum of understanding relative to application to the Western Sectors of Berlin of the Agreement on most-favoured-nation treatment for areas of Western Germany under military occupation. Annecy, 13 August 1949	Not Signed	

93	Agreement establishing the African Development Bank. Khartoum, 4 August 1963	Not Signed	
94	Amendments to the Agreement establishing the African Development Bank. Abidjan, 17 May 1979	Not Signed	
95	Convention on Transit Trade of Land-locked States. New York, 8 July 1965	Not Signed	
96	Articles of Association for the establishment of an Economic Community of West Africa. Accra, 4 May 1967	Not Signed	
97	Agreement establishing the Caribbean Development Bank. Kingston, 18 October 1969	Not Signed	
98	Convention on the Limitation Period in the International Sale of Goods. New York, 14 June 1974	Not Signed	
99	Protocol amending the Convention on the Limitation Period in the International Sale of Goods. Vienna, 11 April 1980	Not Signed	
100	Convention on the Limitation Period in the International Sale of Goods, as amended by the Protocol of 11 April 1980. New York, 14 June 1974	Not Signed	
101	Amendments effected by Resolution 86/XVIII adopted on 26 January 1995 by the Governing Council to articles 3.3, 3.4, 4.2, 4.5, 5.1, 6.2, 6.3, 6.5, 6.6, 12(a) and 13.3 and Schedules I, II and III of the Agreement establishing the International Fund for Agricultural Development. Rome, 26 January 1995	Not Signed	
102	Amendment effected by Resolution 100/XX adopted on 21 February 1997 by the Governing Council to article 4.1 of the Agreement establishing the International Fund for Agricultural Development. Rome, 21 February 1997	Not Signed	
103	United Nations Convention on Contracts for the International Sale of Goods. Vienna, 11 April 1980	Not Signed	
104	Amendments to the Charter of the Asian and Pacific Development Centre. Kuala Lumpur, 16 July 1998	Not Signed	
105	United Nations Convention on International Bills of Exchange and International Promissory Notes. New York, 9 December 1988	Not Signed	
106	United Nations Convention on the Liability of Operators of Transport Terminals in International Trade. Vienna, 19 April 1991	Not Signed	
107	United Nations Convention on Independent Guarantees and Stand-by Letters of Credit. New York, 11 December 1995	Not Signed	
108	Agreement Establishing the Bank for Economic Cooperation and Development in the Middle East and North Africa. Cairo, 28 August 1996	Not Signed	
109	United Nations Convention on the Assignment of Receivables in International Trade. New York, 12 December 2001	Not Signed	
110	United Nations Convention on the Use of Electronic Communications in International Contracts. New York, 23 November 2005	Not Signed	
111	Multilateral Agreement for the Establishment of an International Think Tank for Landlocked Developing Countries. New York, 24 September 2010	Not Signed	
112	Framework Agreement on Facilitation of Cross-border Paperless Trade in Asia and the Pacific. Bangkok, 19 May 2016	Not Signed	
113	Agreement providing for the provisional application of the Draft International Customs Conventions on Touring, on Commercial Road Vehicles and on the International Transport of Goods by Road*. Geneva, 16 June 1949	Not Signed	

114	Additional Protocol to the Agreement providing for the provisional application of the Draft International Customs Conventions on Touring, on Commercial Road Vehicles and on the International Transport of Goods by Road*. Geneva, 16 June 1949	Not Signed	
115	Additional Protocol to the Agreement providing for the provisional application of the Draft International Customs Conventions on Touring, on Commercial Road Vehicles and on the International Transport of Goods by Road, relating to the International Transport of goods by container under the T.I.R. Carnet Regime*. Geneva, 11 March 1950	Not Signed	
116	Additional Protocol amending certain provisions of the Agreement providing for the provisional application of the Draft International Customs Conventions on Touring, on Commercial Road Vehicles and on the International Transport of Goods by Road*. Geneva, 28 November 1952	Not Signed	
117	Customs Convention on Containers. Geneva, 18 May 1956	Not Signed	
118	Customs Convention on the Temporary Importation of Commercial Road Vehicles. Geneva, 18 May 1956	Not Signed	
119	Customs Convention on the Temporary Importation for Private Use of Aircraft and Pleasure Boats. Geneva, 18 May 1956	Not Signed	
120	Customs Convention concerning spare parts used for repairing EUROP wagons. Geneva, 15 January 1958	Not Signed	
121	Customs Convention on the International Transport of Goods under Cover of TIR Carnets (TIR Convention). Geneva, 15 January 1959	Not Signed	
122	European Convention on Customs Treatment of Pallets used in International Transport. Geneva, 9 December 1960	Not Signed	
123	Customs Convention on Containers, 1972. Geneva, 2 December 1972	Not Signed	
124	Customs Convention on the International Transport of Goods under Cover of TIR Carnets (TIR Convention). Geneva, 14 November 1975	Not Signed	
125	International Convention on the Harmonization of Frontier Controls of Goods. Geneva, 21 October 1982	Not Signed	
126	Convention on Customs Treatment of Pool Containers used in International Transport. Geneva, 21 January 1994	Not Signed	
127	Convention regarding the Measurement and Registration of Vessels Employed in Inland Navigation. Bangkok, 22 June 1956	Not Signed	
128	Convention relating to the unification of certain rules concerning collisions in inland navigation. Geneva, 15 March 1960	Not Signed	
129	Convention on the registration of inland navigation vessels. Geneva, 25 January 1965	Not Signed	
130	Convention on the measurement of inland navigation vessels. Geneva, 15 February 1966	Not Signed	
131	United Nations Convention on Conditions for Registration of Ships. Geneva, 7 February 1986	Not Signed	
132	International Convention on Arrest of Ships, 1999. Geneva, 12 March 1999	Not Signed	
133	Agreement for Facilitating the International Circulation of Visual and Auditory Materials of an Educational, Scientific and Cultural Character. Lake Success, New York, 15 July 1949	Not Signed	
134	Agreement on the importation of educational, scientific and cultural materials. Lake Success, New York, 22 November 1950	Not Signed	

135	Protocol to the Agreement on the Importation of Educational, Scientific and Cultural Materials of 22 November 1950. Nairobi, 26 November 1976	Not Signed	
136	Amendments to Articles 6 (6) and 7(1) of the Statutes of the International Centre for Genetic Engineering and Biotechnology. Trieste, Italy, 3 December 1996	Not Signed	
137	Protocol to the Statutes of the International Centre for Genetic Engineering and Biotechnology on the Seat of the Centre. Trieste, Italy, 24 October 2007	Not Signed	
138	Convention on the declaration of death of missing persons*. Lake Success, New York, 6 April 1950	Not Signed	
139	Protocol for extending the period of validity of the Convention on the Declaration of Death of Missing Persons. New York, 16 January 1957	Not Signed	
140	Protocol for the further extension of the period of validity of the Convention on the Declaration of Death of Missing Persons. New York, 15 January 1967	Not Signed	
141	Convention on the Territorial Sea and the Contiguous Zone. Geneva, 29 April 1958	Not Signed	
142	Convention on the High Seas. Geneva, 29 April 1958	Not Signed	
143	Convention on Fishing and Conservation of the Living Resources of the High Seas. Geneva, 29 April 1958	Not Signed	
144	Convention on the Continental Shelf. Geneva, 29 April 1958	Not Signed	
145	Optional Protocol of Signature concerning the Compulsory Settlement of Disputes. Geneva, 29 April 1958	Not Signed	
146	European Convention on International Commercial Arbitration. Geneva, 21 April 1961	Not Signed	
147	United Nations Convention on Transparency in Treaty-based Investor-State Arbitration. New York, 10 December 2014	Not Signed	
148	Vienna Convention on the Law of Treaties. Vienna, 23 May 1969	Not Signed	
149	Vienna Convention on succession of States in respect of treaties. Vienna, 23 August 1978	Not Signed	
150	Vienna Convention on the Law of Treaties between States and International Organizations or between International Organizations. Vienna, 21 March 1986	Not Signed	
151	Convention relating to the distribution of programme-carrying signals transmitted by satellite. Brussels, 21 May 1974	Not Signed	
152	Amendments to the Constitution of the Asia-Pacific Telecommunity. New Delhi, 23 October 2002	Not Signed	
153	Amendments to the Agreement establishing the Asia-Pacific Institute for Broadcasting Development. Islamabad, 21 July 1999	Not Signed	
154	Comprehensive Nuclear-Test-Ban Treaty. New York, 10 September 1996	Not Signed	
155	Convention on the Prohibition of the Use, Stockpiling, Production and Transfer of Anti-Personnel Mines and on their Destruction. Oslo, 18 September 1997	Not Signed	
156	Convention on Cluster Munitions. Dublin, 30 May 2008	Not Signed	
157	Central African Convention for the Control of Small Arms and Light Weapons, their Ammunition and all Parts and Components that can be used for their Manufacture, Repair and Assembly. Kinshasa, 30 April 2010	Not Signed	



158	Arms Trade Treaty. New York, 2 April 2013	Not Signed	
159	Convention on Long-Range Transboundary Air Pollution. Geneva, 13 November 1979	Not Signed	
160	Protocol to the 1979 Convention on Long-range Transboundary Air Pollution on Long-term Financing of the Co-operative Programme for Monitoring and Evaluation of the Long-range Transmission of Air Pollutants in Europe (EMEP). Geneva, 28 September 1984	Not Signed	
161	Protocol to the 1979 Convention on Long-Range Transboundary Air Pollution on the Reduction of Sulphur Emissions or their Transboundary Fluxes by at least 30 per cent. Helsinki, 8 July 1985	Not Signed	
162	Protocol to the 1979 Convention on long-range transboundary air pollution concerning the control of emissions of nitrogen oxides or their transboundary fluxes. Sofia, 31 October 1988	Not Signed	
163	Protocol to the 1979 Convention on Long-Range Transboundary Air Pollution concerning the Control of Emissions of Volatile Organic Compounds or their Transboundary Fluxes. Geneva, 18 November 1991	Not Signed	
164	Protocol to the 1979 Convention on Long-Range Transboundary Air Pollution on Further Reduction of Sulphur Emissions. Oslo, 14 June 1994	Not Signed	
165	Protocol to the 1979 Convention on Long-Range Transboundary Air Pollution on Heavy Metals. Aarhus, 24 June 1998	Not Signed	
166	Protocol to the 1979 Convention on Long-Range Transboundary Air Pollution on Persistent Organic Pollutants. Aarhus, 24 June 1998	Not Signed	
167	Protocol to the 1979 Convention on Long-range Transboundary Air Pollution to Abate Acidification, Eutrophication and Ground-level Ozone. Gothenburg (Sweden), 30 November 1999	Not Signed	
168	Amendments to the Text and to Annexes I, II, III, IV, VI and VIII to the 1998 Protocol on Persistent Organic Pollutants. Geneva, 18 December 2009	Not Signed	
169	Amendments to Annexes I and II to the 1998 Protocol on Persistent Organic Pollutants. Geneva, 18 December 2009	Not Signed	
170	Amendment of the text and annexes II to IX to the Protocol to the 1979 Convention on Long-range Transboundary Air Pollution to Abate Acidification, Eutrophication and Ground-level Ozone and the addition of new annexes X and XI. Geneva, 4 May 2012	Not Signed	
171	Amendments to the Text of and Annexes Other than III and VII to the 1998 Protocol on Heavy Metals. Geneva, 13 December 2012	Not Signed	
172	Amendment to the Montreal Protocol on Substances that Deplete the Ozone Layer. Kigali, 15 October 2016	Not Signed	
173	Amendment to the Basel Convention on the Control of Transboundary Movements of Hazardous Wastes and their Disposal. Geneva, 22 September 1995	Not Signed	
174	Basel Protocol on Liability and Compensation for Damage Resulting from Transboundary Movements of Hazardous Wastes and their Disposal. Basel, 10 December 1999	Not Signed	
175	Convention on Environmental Impact Assessment in a Transboundary Context. Espoo, Finland, 25 February 1991	Not Signed	
176	Amendment to the Convention on Environmental Impact Assessment in a Transboundary Context. Sofia, 27 February 2001	Not Signed	

177	Protocol on Strategic Environmental Assessment to the Convention on Environmental Impact Assessment in a Transboundary Context. Kiev, 21 May 2003	Not Signed	
178	Amendment to the Convention on Environmental Impact Assessment in a Transboundary Context. Cavtat, 4 June 2004	Not Signed	
179	Convention on the Protection and Use of Transboundary Watercourses and International Lakes. Helsinki, 17 March 1992	Not Signed	
180	Protocol on Water and Health to the 1992 Convention on the Protection and Use of Transboundary Watercourses and International Lakes. London, 17 June 1999	Not Signed	
181	Amendments to Articles 25 and 26 of the Convention on the Protection and Use of Transboundary Watercourses and International Lakes. Madrid, 28 November 2003	Not Signed	
182	Convention on the Transboundary Effects of Industrial Accidents. Helsinki, 17 March 1992	Not Signed	
183	Doha Amendment to the Kyoto Protocol. Doha, 8 December 2012	Not Signed	
184	Agreement on the Conservation of Small Cetaceans of the Baltic, North East Atlantic, Irish and North Seas. New York, 17 March 1992	Not Signed	
185	Amendment to the Agreement on the Conservation of Small Cetaceans of the Baltic and North Seas. Esbjerg, 22 August 2003	Not Signed	
186	Lusaka Agreement on Co-operative Enforcement Operations Directed at Illegal Trade in Wild Fauna and Flora. Lusaka, 8 September 1994	Not Signed	
187	Convention on the Law of the Non-Navigational Uses of International Watercourses. New York, 21 May 1997	Not Signed	
188	Convention on Access to Information, Public Participation in Decision-Making and Access to Justice in Environmental Matters. Aarhus, Denmark, 25 June 1998	Not Signed	
189	Protocol on Pollutant Release and Transfer Registers to the Convention on Access to Information, Public Participation in Decision-Making and Access to Justice in Environmental Matters. Kiev, 21 May 2003	Not Signed	
190	Amendment to the Convention on Access to Information, Public Participation in Decision-Making and Access to Justice in Environmental Matters. Almaty, 27 May 2005	Not Signed	
191	Protocol on Civil Liability and Compensation for Damage Caused by the Transboundary Effects of Industrial Accidents on Transboundary Waters to the 1992 Convention on the Protection and Use of Transboundary Watercourses and International Lakes and to the 1992 Convention on the Transboundary Effects of Industrial Accidents. Kiev, 21 May 2003	Not Signed	
192	International Agreement on Jute and Jute Products, 1989*. Geneva, 3 November 1989	Not Signed	
193	International Cocoa Agreement, 1993*. Geneva, 16 July 1993	Not Signed	
194	International Coffee Agreement, 1994*. London	Not Signed	
195	Grains Trade Convention, 1995. London, 7 December 1994	Not Signed	
196	Food Aid Convention, 1995*. London, 5 December 1994	Not Signed	
197	Food Aid Convention, 1999. London, 13 April 1999	Not Signed	
198	International Natural Rubber Agreement, 1994*. Geneva, 17 February 1995	Not Signed	
199	International Coffee Agreement 2001*. London, 28 September 2000	Not Signed	

200	International Sugar Agreement, 1968*. New York, 3 December 1968 and 24 December 1968	Not Signed	
201	International Cocoa Agreement, 1972*. Geneva, 21 October 1972	Not Signed	
202	Fifth International Tin Agreement, 1975*. Geneva, 21 June 1975	Not Signed	
203	International Cocoa Agreement, 1975*. Geneva, 20 October 1975	Not Signed	
204	International Coffee Agreement, 1976*. London, 3 December 1975	Not Signed	
205	Extension of the International Coffee Agreement, 1976*. London, 25 September 1981	Not Signed	
206	International Coffee Agreement, 1976, as extended*. London, 25 September 1981	Not Signed	
207	International Sugar Agreement, 1977*. Geneva, 7 October 1977	Not Signed	
208	Extension of the International Sugar Agreement, 1977*. Washington, 20 November 1981, and Geneva, 21 May 1982	Not Signed	
209	International Natural Rubber Agreement, 1979*. Geneva, 6 October 1979	Not Signed	
210	International Cocoa Agreement, 1980*. Geneva, 19 November 1980	Not Signed	
211	Sixth International Tin Agreement*. Geneva, 26 June 1981	Not Signed	
212	International Agreement on jute and jute products, 1982*. Geneva, 1 October 1982	Not Signed	
213	International Coffee Agreement, 1983*. New York, 16 September 1982	Not Signed	
214	Extension of the International Coffee Agreement, 1983*. London, 3 July 1989	Not Signed	
215	International Coffee Agreement, 1983*. London, 16 September 1982	Not Signed	
216	Second Extension of the International Coffee Agreement, 1983, as modified*. London, 28 September 1990	Not Signed	
217	International Coffee Agreement, 1983*. London, 16 September 1982	Not Signed	
218	Third Extension of the International Coffee Agreement, 1983, as modified*. London, 27 September 1991	Not Signed	
219	International Coffee Agreement, 1983*. London, 1 October 1992	Not Signed	
220	Fourth Extension of the International Coffee Agreement, 1983, as modified*. London, 1 October 1993	Not Signed	
221	International Coffee Agreement, 1983*. London, 1 October 1993	Not Signed	
222	International Tropical Timber Agreement, 1983*. Geneva, 18 November 1983	Not Signed	
223	International Sugar Agreement, 1984*. Geneva, 5 July 1984	Not Signed	
224	International Wheat Agreement, 1986: (a) Wheat Trade Convention, 1986*. London, 14 March 1986	Not Signed	
225	International Wheat Agreement, 1986: (b) Food Aid Convention, 1986*. London, 13 March 1986	Not Signed	
226	International Cocoa Agreement, 1986*. Geneva, 25 July 1986	Not Signed	
227	International Natural Rubber Agreement, 1987*. Geneva, 20 March 1987	Not Signed	
228	Amendments to articles 3 (5) and 9 (8) of the Constitution of the Asia-Pacific Telecommunity. Colombo, 29 November 1991	Not Signed	

229	International Sugar Agreement, 1987*. London, 11 September 1987	Not Signed	
230	Convention on the Nationality of Married Women. New York, 20 February 1957	Signed on 15 May 1957	Not Ratified
231	United Nations Convention on Jurisdictional Immunities of States and Their Property. New York, 2 December 2004	Signed on 12 January 2007	Not Ratified
232	Convention against Torture and Other Cruel, Inhuman or Degrading Treatment or Punishment. New York, 10 December 1984	Signed on 14 October 1997	Not Ratified
233	International Convention for the Protection of All Persons from Enforced Disappearance. New York, 20 December 2006	Signed on 6 February 2007	Not Ratified
234	Single Convention on Narcotic Drugs, 1961, as amended by the Protocol amending the Single Convention on Narcotic Drugs, 1961. New York, 8 August 1975	Signed on 14 December 1978	Not Ratified
235	International Convention for the Protection of Performers, Producers of Phonograms and Broadcasting Organisations. Rome, 26 October 1961	Signed on 26 October 1961	Not Ratified
236	Agreement governing the Activities of States on the Moon and Other Celestial Bodies. New York, 5 December 1979	Signed on 18 January 1982	Not Ratified
237	Minamata Convention on Mercury. Kumamoto, 10 October 2013	Signed on 30 September 2014	Not Ratified

\*\*\*\*\*